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Title: Need to instruct all the banks to sanction education loan to all the students who have secured 60% of marks in their board examination and got admission under management quota for higher studies.

SHRIMATI J. HELEN DAVIDSON (KANYAKUMARI): I have been receiving repeated complaints regarding rejection of education loan to meritorious students by all Nationalized and Scheduled Banks in my constituency. After several enquiries with the Branch Managers, Regional Managers and General Managers of these banks, I came to know that as per new guidelines, all Banks do not issue education loan to the students who have secured admission under Management Quota.

As a result, a large number of students in my constituency as well as in the country have been affected. Lakhs of students, who have secured admission under Management Quota and pursuing their higher studies, are unable to continue their studies without bank loans.

Banks like Tamil Nadu Mercantile Bank Ltd. Are not providing the required educational loan to the students who got admission even under counseling quota. The bank issues loan to the students only for tuition fees, and not for exam fees, hostel fees, etc.

I, on behalf of the student community, and for their welfare request your kind self to look into the matter and instruct all Banks to issue education loan to all students securing above 60% of marks in their Board Examination and got admission under Management quota for their higher studies.